

SUPREME COURT OF INDIA

Asstt. Superintendent of Post Offices

Vs.

P.K. Sankar Narayana Panicker

C.A.No.12772 of 1996

(B.P. Jeevan Reddy Reddy and K.S.Paripoornan JJ.)

04.10.1996

ORDER

The Text below is only a summarized version of the order pronounced

Respondent an extra-departmental agent put off from service during pendency of disciplinary proceedings by Appropriate Authority. Supreme Court held Rule 9 empowers Appropriate Authority to put off an extra departmental agent against whom inquiry into any complaint or allegation of misconduct levied upon.